

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8030/2006

(From the judgement and order dated 16/11/2005 in CWP No. 908/2005  
of the HIGH COURT OF H.P AT SHIMLA)

BIMLA DEVI

Petitioner(s)

VERSUS

STATE OF H.P. & ORS.

Respondent(s)

(FOR FINAL DISPOSAL)

Date: 05/09/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s)

Mr. Anil Nag, Adv.

For Respondent(s)

Mr. J.S. Attri, Adv.

Mr. Naresh K. Sharma, Adv.

UPON hearing counsel the Court made the following  
ORDER

Not taken up.

( Ravi P. Verma )  
Court Master

( Anand Singh )  
Court Master